

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 103

CP (IB) No. 200/Chd/Pb/2023

IN THE MATTER OF
Punjab National Bank

...

Petitioner

Versus

Balkrishan Saggi

...

Respondent

Under Section: 95(1), IBC 2016

Order delivered on 07.05.2024

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 13.06.2024.

Sd/-
Court Officer